

Annexure-7

Name of the corporate debtor: M/S NUCLEUS SATELLITE COMMUNICATIONS (MADRAS) PRIVATE LIMITED : Date of commencement of CIRP: 14/10/2022; List of creditors as on: 10.07.2023

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No	Details of Claimant		Details of claim received		Details of claim admitted			Amount of Contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?						% of voting share in CoC, if applicable
1	EMPLOYEES STATE INSURANCE CORPORATION	CENTRAL	19/6/2023	2088162.00	2088162.00	Operational Creditor	No	Nil	0	0	0	0	
2	COMMERCIAL TAXES DEPARTMENT	STATE	15/12/2022	4216478.00	4216478.00	Secured Operational Creditor	No	Nil	0	0	0	0	The claim is subject to the outcome of the appeal filed by the Corporate Debtor
3	EMPLOYEES PROVIDENT FUND ORGANIZATION	STATE	Provisonal claim received on 03-01-2023 and Revised claim received on 21.04.2023	17441040.00	17441040.00	Operational Creditor	No	Nil	0	0	0	0	Refer to the Notes
4	INCOME TAX DEPARTMENT	CENTRAL	11/1/2023	3479873.00	3479873.00	Operational Creditor	No	Nil	0	0	0	0	
5	COMMERCIAL TAXES DEPARTMENT - SRI CITY	STATE	27/12/2022	2455739.00	2455739.00	Operational Creditor	No	Nil	0	0	0	0	

Notes

3.EMPLOYEES PROVIDENT FUND ORGANIZATION- CLAIM: The claim from Provident Fund is Rs.181,02,204/- is received and admitted based on Form B received from the department. Later a revised claim is received on 21.04.2023 from PF department for Rs.1,74,41,040/-. The amount mentioned in the order dated 21.04.2023 towards contribution is Rs.79,53,708/-(order states excluding interest and damages) whereas Form B submitted indicates Contribution as Rs.7953708/ & Interest u/s.7Q as Rs.3056356/- and Damages u/s.14Q as Rs.6367062/-. There is a short remittance of Rs.62814 and Administrative charges at Rs.1100/- Thereby totalling Rs.17441040/- as claim. However, the P.F.portal indicates Rs.873661/ towards Damages and Interest payable. Therefore, interest payable and damages is under verification. A petition to waive the damages and interest will be submitted. Therefore, the dues payable may vary in the future.

FOR NUCLEUS SATELLITE COMMUNICATIONS (MADRAS) PRIVATE LIMITED


RONGALI SRIDEVI
DEEMED RESOLUTION PROFESSIONAL